

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA:
MANIPUR: TRIPURA: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 10th January, 2012.

NO.HC.XI-07/2011/ 03 /RC # # # The Hon'ble Gauhati High Court has been pleased to declare 17.01.2012 as Holiday in respect of the Principal Seat of the Gauhati High Court in continuation of the Magh Bihu Holidays. The Hon'ble Gauhati High Court has been further pleased to declare 04.02.2012 as a Court Working Day for the Principal Seat of the Gauhati High Court in lieu of 17.01.2012.

All the cases of 17.01.2012 will be listed on 18.01.2012.

By order,
Sd/- Dr. (Mrs.) I. Shah
REGISTRAR GENERAL

Memo No.HC.XI-07/2011/ 04-29 /RC Dated, Guwahati, the 10th January, 2012.